

होता है कि वहां जो बिहारी लोग जाते हैं, उनको चुन-चुन कर उनसे यह पूछा जाता है कि आप कहां से आये हों, आपकी शक्ल तो बिहारी की तरह लगती है? सर, शक्ल तो इंसान नहीं बनाता बल्कि भगवान बनाता है। उनसे यह सब पूछ कर उनको टार्चर किया जाता है, उनको मारा जाता है, Examination Hall में घुसकर उनके पचें छीन लिये जाते हैं। सर, यह बहुत गंभीर मामला है। इसके बारे में अगर आप लोग कोई विचार नहीं करेंगे तो हमारी जो संघीय व्यवस्था है वह आने वाले समय में ऐसी व्यवस्था हो जाएगी कि आदमी सिकुड़ कर अपने ही राज्य में रह जाएगा, कोई बाहर नहीं जा पाएगा। इसलिए मेरी राय यह है कि अगर कोई केन्द्रीय परीक्षा होती है, जैसे अगर रेलवे की कोई केन्द्रीय परीक्षा हो तो इसके लिए ऐसी व्यवस्था की जाए कि या तो जो लोग बाहर से परीक्षा देने कही जाते हैं तो वहां उनकी पूरी सुरक्षा हो अथवा ऐसी परीक्षाएं लोकल स्तर पर ही आयोजित होनी चाहिए। अगर ऐसा नहीं होगा तो हमारे बच्चे बाहर नहीं जा पाएंगे। सर, उनको वहां जाने में कितनी कठिनाई होती है! उपसभापति महोदय, यह आपके इलाके कर्नाटक की ही बात है।

श्री उपसभापति : नहीं, मुझे नहीं बताइये।

श्री राजनीति प्रसाद : वहां आप लोगों को ध्यान देना चाहिए। कर्नाटक में जो घटना हुई है, उस पर सरकार को चिन्ता व्यक्त करनी चाहिए। सर, वहां यह घटना हुई कि ...*(व्यवधान)*...

श्री उपसभापति : घटना बताने के लिए अब वक्त नहीं है।

श्री राजनीति प्रसाद : क्या मेरा समय खत्म हो गया? ...*(व्यवधान)*... सर, वहां Examination Hall के अंदर घुसकर उनकी कॉपी छीनकर उनको मारा गया। यह आपके इलाके का मामला है। इसकी इन्क्वायरी कराने की कोई व्यवस्था जरूर होनी चाहिए, यही मैं कहना चाहता हूँ।

MR. DEPUTY CHAIRMAN: Shri Rama Jois. ...*(Interruptions)*....

SHRI SHANTARAM LAXMAN (Goa) : Sir, the Minister is here. Let him respond. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No. It is not possible. ...*(Interruptions)*... It is not possible. Shri Rama Jois. ...*(Interruptions)*...

SHRI SHANTARAM LAXMAN NAIK: He wants to respond. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: To what? ...*(Interruptions)*...

SHRI SHANTARAM LAXMAN NAIK: To my submission. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No. I am not allowing him. During Zero Hour no statement is made. Your Zero Hour mention is over. I have called the next hon. Member. Now I can't go back.

DR. (SHRIMATI) NAJMA A. HEPTULLA (Rajasthan): If the Minister concerned voluntarily comes, you can't stop.

MR. DEPUTY CHAIRMAN: Immediately after the Zero Hour, if the Minister had volunteered, I would have permitted him. When I have gone to some other subject, it is not correct. ...*(Interruptions)*... No. Let us not waste time. ...*(Interruptions)*... It is not advisable for the Minister also.

Firing of rockets by Pakistan in the villages of Punjab

SHRI M. RAMA JOIS (Karnataka): Mr. Deputy Chairman, Sir, I am inviting the attention of the House to a matter of serious concern for the security of the nation.

It is reported in **Hindustan Times** dated 6th July, 2009 that three rockets fired from the Pakistan side of the international border exploded in the Indian territory on 5th July and this caused panic in the border areas of Amritsar in Punjab. One rocket exploded in the paddy fields of Dhana village situated three kilometres away from the international border, very near to a thickly populated area. The deafening sound was heard up to three kilometres. The impact of the explosion was, as per reports, so great that a ten feet deep crater was created in the agricultural fields. The other two exploded at two nearby villages, one in Pulkanjri and another in Dallikei, near the international border.

Such an incident has created unrest and fear among the residents and agriculturists in the vicinity.

The matter is of a serious nature and demands immediate suitable steps by the Government of India to ensure safety of our citizens residing in the border villages. Thank you.

**Situation arising due to extra money claimed by Haj Committee from
Pilgrims who completed Haj in 2008**

SHRI MOINUL HASSAN (West Bengal): Mr. Deputy Chairman, Sir, I rise to share with the House a funny, interesting and heart-breaking information. Last year, there were 1,21,787 Indian Haj pilgrims. Long after the Indian pilgrims have returned from Haj in December, 2008, they are now being asked to cough up more money. They have already completed their Haj. This Mumbai-based Haj Committee manage the pilgrimage to Mecca for the Government. Recently, they have sent an unsigned letter to all pilgrims to pay additional Rs. 5,000/-. So far as my information goes, three pilgrims have already died. Their justification is like this. The payment was made in September, October and November, 2008. They have completed their sacred Haj in December, 2008. Their justification is that 'rupee to Saudi riyal' exchange rate has changed; has gone up. But if it goes down, would the Haj Committee appointed by the Government of India pay back the money? Why have they done this? Several times, I have told the Ministry and the Government that mismanagement is going on in the Haj Committee. They are managing it unprofessionally. Sir, perhaps, you are also one of the victims of the mismanagement of the Haj Committee. They have done nothing. People were suffering in Mecca and Madina. They had to wait for more than 48 hours at the airport without any food and without any drinking water. There was nobody to look after them. The Committee is managing the things unprofessionally. Everybody in the House will join me. I would request the Government to look into the matter and solve the problem immediately. Those people who have already completed Haj, should not be harassed and immediately scrap the letter, which has been sent, on behalf of the Haj Committee, to all the Hajis.

Sir, the Minister of Foreign Affairs is here. I request him to...

MR. DEPUTY CHAIRMAN: He has taken note of this.

SHRI A.VIJAYARAGHAVAN (Kerala): Sir, I associate myself with this issue.